Annexure - 3

Name of the corporate debtor: Maya Construction Company Private Limited; Date of commencement of CIRP: 28th March, 2025; List of creditors as on: 08th September, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

_	_										_	_			iouiit iii xj
	Sr.	Name of	Details of claim received		Details of claim admitted						Amount of	Amount of	Amount of	Amount of	Remarks,
]	No.	creditor									contingent	any mutual	claim not	claim	if any
											claim	dues, that	admitted	under	-
										may be set-		verification			
												off			
			Date of	Amount	Amount of	Nature of	Amount	Amount	Whether	% of					
			receipt	claimed	claim	claim	covered	covered by	related	voting					
			•		admitted on		by	guarantee	party?	share					
					provisional		security			in CoC					
					basis		interest								
	01.	IDBI Bank	17/04/202	80222658.30	80222658.30	Secured	As	80222658.30		100%					
		Limited	5			Financial	mentione								
						Creditor	d in claim								
							form								
Total				80222658.30	80222658.30			80222658.30							

^{*} The claim has been accepted on a provisional basis. Hence, verification of the claim was made solely on the details provided by the suspended management till date along with the documents provided by the Secured financial creditors. The admitted amount may be subject to subsequent revision, based on additional information and clarifications sought from claimants.